

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3207
TO BE ANSWERED ON 20.03.2023**

**SCHEME FOR UPLIFTMENT/REHABILITATION OF REGISTERED
LABOURERS**

†3207. SHRI R.K. SINGH PATEL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of labourers in the country including Uttar Pradesh;**
- (b) whether any scheme has been drafted and is under implementation for upliftment/rehabilitation of the registered labourers;**
- (c) the name and details of the scheme implementation in Chitrakoot and Banda districts and other parts of Uttar Pradesh for upliftment/rehabilitation of labourers along with the benefits extended to the registered labourers; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): The Government has launched eShram portal, a National Database of Unorganised Workers on 26th August, 2021. The number of unorganised workers/ labourers registered on eShram portal in the country as on 14.03.2023 is over 28.66 crore and in Uttar Pradesh the number of registered unorganised workers/ labourers is about 8.30 crore.

Details of welfare schemes extended to the workers including Chitrakoot and Banda districts and other parts of Uttar Pradesh are as under:

Contd..2/-

Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Surksha Bima Yojana (PMSBY) launched in 2015. The health and maternity benefits are addressed through Ayushman Bharat Scheme which is a universal health scheme launched in 2018. Under the scheme, Rs. 5 lakh health coverage per family is provided for secondary and tertiary hospitalization free of cost. Old age protection to unorganised sector workers is provided through Pradhan Mantri Shram Yogi Maandhan pension Yojana (PM-SYM) launched in March, 2019 to provide a monthly minimum assured pension of Rs. 3000/- after attaining the age of 60 years.

Apart from these schemes, a few more schemes such as Public Distribution System through One Nation One Ration Card (ONORC) scheme under National Food Security Act, Mahatma Gandhi National Rural Employment Guarantee Act, Deen Dayal Upadhyay Gramin Kaushal Yojana, Pradhan Mantri Awas Yojana, Gareeb Kalyan Rojgar Yojana, Mahatma Gandhi Bunkar Bima Yojana, Deen Dayal Upadhyay Antyodaya Yojana, PMSVANidhi, Pradhan Mantri Kaushal Vikas Yojana, Pradhan Mantri Shram Yogi Maan-dhan Pension Yojana etc. are also available for the unorganised workers depending upon their eligibility criteria.
